

[*Translation*]

SHRI LAL K. ADVANI (Gandhi Nagar): I have already congratulated her personally and also attended her marriage reception. Now I, as a Member join the leader of the House in extending heartiest congratulations to her.

SHRIMATI SAROJ DUBEY (Allahabad): On behalf of Janata Dal I congratulate Dipikaji though she did not invite us.

SHRIMATI GIRIJA DEVI (Maharajganj): On behalf of Janata Dal I congratulate Dipikaji and also wish her a happy married life. I regret that we were not invited.

SHRI KRISHAN DUTT SULTANPURI (Shimla): You are welcome to Himachal Pradesh for honeymoon... (*Interruptions*)

[*English*]

SHRIMATI DIPIKA CHIKHLIA (Baroda): I thank the House for giving me warm welcome.

[*Translation*]

The hon. Members have a complaint that they did not receive invitation cards. It is due to the fault of the post office. These cards might have got mixed up with Deepawali cards.

[*English*]

I carried with me the whole diary of the Lok Sabha.

[*Translation*]

You may receive them after a month, if not received by

SHRI EBRAHIM SULAIMAN SAIT: Dinner must be arranged.

SHRIMATI DIPIKA CHIKHLIA: It will be arranged.

MATERS UNDER RULE 377-CONTD.

(iii) **Need to declare Ponta Sahib-Rampur Buser and Pinjore-Sawarghat roads in Himachal Pradesh as National Highways**

[*Translation*]

SHRI KRISHAN DUTT SULTANPURI (Shimla): The Ponta Sahib road in Himachal Pradesh goes upto Tibet Via Karmrau, Ranhat, Heuni, Hardkoti Road, Samarkot, Rampur Buser, Kinnaur and Samdoh. Another road from Pinjore in Haryana goes upto Leh in Laddakh Via Nalagarh, Sawarghat, Kullu and Manali. These roads are maintained by the Border Roads Organisation. I request the Central government to declare both these roads as National Highways.

(iv) **Need for early payment of salaries to medical officers appointed by the Central Government in Primary Health Centres in Uttar Pradesh**

DR. P.R. GANGWAR (Pilibhit): The Central Government has posted a third Medical Officer in the Primary Health Centres in Uttar Pradesh. Their salaries are given directly by the central Government. These officers, who are 706 in number, have not been paid their salaries since March, 1991 but the Central Government has not paid any attention in this direction till now.

Neither has the Central government given the funds nor has it issued any directive to the State Government to take action.

So, I request the hon. Health Minister to release the necessary amount to the State government so that arrangements may be made for payment of salaries to these medical officers.

(v) **Need to regularise unauthorised LPG connections in Jalgaon, Maharashtra**

DR. GUNVANT RAMBHAU SARODE (Jalgaon): In my district Jalgaon, Maharashtra